

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 12.06.2020**

1st Session	2nd Session
Arguments/Hearing	Arguments/Hearing
1. CC 6389/2015	1. CC 3821/2013
2. CC 2987/2016	2. PCR 537/2016
3. CC 4218/2016	3. PCR 672/2016
4. CC 7013/2016	4. PCR 232/2017
5. CC 8363/2018	5. PCR 55/2018
6. Cmisc.66/2018	6. PCR 183/2019
7. Cr.115/2020	7. PCR 543/2019
8. Cr.27/2020	8. PCR 694/2019
9. Cr.326/2019	9. PCR 750/2019
Hearing before charge	
1. CC 845/2015	

**Sd/-
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka.